


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 25.10.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 283/16	For filing memo for withdrawal	621A	Flowserve Microfinish Pumps Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	PRAMOD S.M.	Flowserve Microfinish Pumps Pvt. Ltd	

**ORDER**

PCS for Petitioner is present. He reported that, he wanted the matter to be disposed of by the Tribunal, and as Tribunal ~~have~~ <sup>has</sup> jurisdiction for compounding the violation, Smt. M.R Sinchana appearing for Smt. Prema Hatti, Standing Counsel for ROC & RD requested for time. List it on 06/11/2017.

  
**Member (T)**

  
**Member (J)**